

**National Green Tribunal
(Principal Bench)**

**Faridkot House
Copernicus Marg
New Delhi**

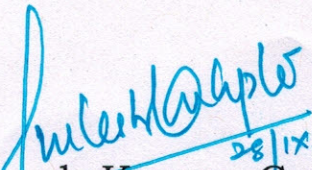
NGT(PB)/DR(LJ)/2016/NOTICE / 950/R82

Dated : 28.09.2016

NOTICE

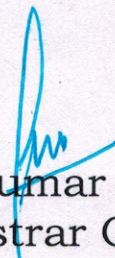
It is informed that National Green Tribunal, Central Zone Bench, Bhopal shall not hold the bench on 28.09.2016.

The matters posted on 28.09.2016 shall be taken up as per the attached Cause List.


(Mukesh Kumar Gupta)
Registrar General

Copy to :

1. DR-cum-PPS to Hon'ble Chairperson
2. Ld. Registrar, CZB, Bhopal
3. PS to Ld. Registrar General
4. PA to Ld. Dy. Registrar
5. Consultant (Admin)
6. Assistant Registrar (Judicial)
7. Consultant (Judicial)
8. NGT Official Website


(Mukesh Kumar Gupta)
Registrar General

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 28th September, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Next Date
FOR ADMISSION				
1.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan & Ors.	Mr. Navin Verma, Applicant in person	<u>02.11.2016</u>
2.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Ms. Rachna Tiwari, Adv.	<u>03.11.2016</u>
FOR HEARING				
3.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B. Shastri, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	<u>03.11.2016</u>
4.	Original Application No. 30/2015(CZ)	P.C. Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv.	<u>09.11.2016</u>
5.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P. & 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K. Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Anurag Shrivastava, Adv.	<u>09.11.2016</u>
6.	Original Application No. 69/2016(CZ)	Abhay Dixit Vs. State of M.P. & 4 Ors.	Mr. Abhay Dixit, Adv. Mr. Ankur Pastor, Adv. Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Mr. Vivek Choudhary, Adv. for Mr. Vijay Choudhary, Adv..	<u>02.11.2016</u>
7.	Original Application No. 44/2016(CZ)	Vinayak Parihar (Sand Mining) Vs. MP Mining Mineral Corporation Limited & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	<u>05.10.2016</u>
8.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16) (M.A.No.390/16) (M.A.No.701/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	<u>05.10.2016</u>

	(M.A.No.791/16)			
9.	Original Application No. 62/2016(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv.	<u>05.10.2016</u>
10.	Original Application No. 114/2015(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.R-6	<u>05.10.2016</u>
11.	Original Application No. 102/2016(CZ)	Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv.	<u>05.10.2016</u>
12.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	<u>05.10.2016</u>
13.	Original Application No. 78/2015(THC) (M.A.No.688/16) (M.A.No.727/16) (M.A.No.736/16) (M.A.No.737/16) (M.A.No.881/16) to (M.A.No.897/16)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Mohd. Zeeshan Khan, Adv. Mr. Rohit Sharma, Adv.	<u>05.10.2016</u>
14.	Original Application No. 22/2015(THC)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	<u>05.10.2016</u>
15.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti (Mining, Jabalpur) Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. OmShankarShrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	<u>05.10.2016</u>
FOR COMPLIANCE				
16.	Original Application No. 313/2014 (CZ) (M.A.No.74/16)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	<u>08.11.2016</u>